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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 183/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Saraf Agencies Pvt Ltd & Anr. -Vs- Titanium Products Pvt Ltd & Ors.		
Under Section	397-398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. SAVNAK SENGUPTA Resp. No. 1 Sd S

Mr. Vishnu choudhary
Mr. Soumaho Chose
Mr. S. K. Singhi
Ms. Riti Dasu

Petitioners

Prin. Bdr.
For S.K. Singhi &
Co.,
27/11/17.

ORDER

Ld. Counsel for the petitioners and the respondent no.1 are present.

It appears that Hon'ble High Court Orissa, Cuttack has stayed the further proceedings of the case until further orders on 11/08/2016.

In view of the above the case is adjourned *sine die* with liberty to mention by the parties.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)